

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

CIRCULAR


Sub : Newsletter of the e-Committee, April & May – 2022.

Reference is invited to the ibid subject matter and information received from Ld. Central Project Co-ordinator, Hon'ble High Court of Delhi, to circulate the hyperlink of the newsletter for the month of April & May, 2022 published by the Hon'ble e-Committee, Supreme Court of India.

So, all the Judicial Officers posted within Central & West District are requested to please find here below the hyperlink of the newsletter published for the month of April & May, 2022 published by Hon'ble e-Committee, Supreme Court of India for the month of April & May, 2022.

<https://ecommitteesci.gov.in/publication/e-committee-newsletter-april-2022/>

<https://ecommitteesci.gov.in/publication/e-committee-newsletter-may-2022/>



(Sunil Kumar Sharma)

Addl. Sessions Judge / Officer In-Charge
Computer Branch, THC

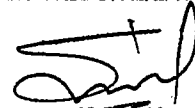
Ref. No. 50087 - 50287 /CIS/S.R(90)/THC/2022

Dated _____

Copy forwarded for information and necessary action to:-

23 DEC 2022

1. Learned Principal District & Sessions Judge (South-West, South, South-East, East, North/East, Shahdara, New Delhi, RACC, North, North - West) with request to direct the concerned office/official to circulate the hyperlink for newsletter for the month of April & May, 2022 amongst all the Judicial Officers posted in respective judicial district / court complex and respective Bar Association.
2. All the Judicial Officers posted within Central & West District with request to please find hereabove the hyperlink for newsletter for the month of April & May 2022.
3. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
4. The Chairman (IT & Digitisation), Delhi District Courts, Delhi.
5. The President/Secretary, Bar Association Delhi with request to share the hyperlink for newsletter for the month of April & May, 2022 amongst all the lawyers.
6. The President/Secretary, Tis Hazari Bar Association, Delhi with request to share the hyperlink for newsletter for the month of April & May, 2022 amongst all the lawyers.
7. PS to Ld. Principal District & Sessions Judge (HQs), Delhi with request to place the same before Ld. Principal District & Sessions Judge (HQs), Delhi.
8. PS to Ld. Principal District & Sessions Judge (West), Delhi with request to place the same before Ld. Principal District & Sessions Judge (West), Delhi.
9. Dealing Official(s), WEBSITE/LAYERS (R&I) to upload the same on the WEBSITE/LAYERS also.



(Sunil Kumar Sharma)

Addl. Sessions Judge / Officer In-Charge
Computer Branch, THC

2

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